

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 12193 -- JK (LD ) of 2025**

**DATED:- 22 - 09 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

Dated:- 22 - 09 - 2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer

**Annexure to the Government Order No.12193 – JK (LD) of 2025 dated 22.09.2025.**

S.No.	Title of the Case	OIC
1	WPC No. 12/2025 titled Pranhdayal Vs UT of J&K and Ors	<b>Ms. Monika Sharma, Tehsildar Bhalwal</b>
2	WPC No. 830/2025 titled Bhagwan Singh Vs UT of J&K and Ors	
3	WPC No. 2440/2025 titled Pathi Ali V/s UT of J&K and Ors	
4	WPC No. 2135/2023 titled Ramesh Chander VS UT of J&K and Ors	<b>Shri Chander Shankart Sharma Tehsildar R.S Pora</b>
5	WPC No. 1079/2022 titled Jasbir Kour	
6	WPC No. 1869/2024 titled Akhter Vs UT of J&K and Ors	<b>Shrti Raju, Tehsildar Bahu</b>
7	WPC NO. 1620/2025 titled major Singh Vs UT of J&K and Ors	
8	WPC NO. 2850/2022 titled Vandana Sharma Vs UT of J&K and Ors	
9	WPC No. 340/2024 titled Raj Kumar Vs UT of J&K and ORS	<b>Mr Sumit Kohli, Tehsildar Nagrota</b>
10	OWP No. 1559/2017 titled Nadri nath Vs UT of J&K and Ors	

*Devsyales*

*Jm*